Reports and Accounts (2018-19 and 2019-20) of NIESBUD, NOIDA and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Rajeev Chandrasekhar, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of above Institute.
 - (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of above Institute.
 - (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) & (ii) See No. LT-4620/17/21]

- I. Notifications of the Ministry of Agriculture and Farmers Welfare
- II. Reports and Accounts of Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar for various years and related papers
- III. Report and Accounts (2019-20) of MANAGE, Hyderabad and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Sushri Shobha Karandlaje, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture & Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.
 - (1) S.O. 1542 (E), dated the 9th April, 2021, notifying the constitution the Central Biostimulant Committee along with its composition and other details.

- (2) S.O. 2126 (E), dated the 1st June, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Third Amendment Order, 2021.
- (3) S.O. 2127 (E), dated the 1st June, 2021, notifying certain fertilizers imported in India as mentioned therein, for a period of one year from the date of publication of the Order, in pursuance of clause 20 of the Fertilizer (Inorganic, Organic or Mixed Control) Order, 1985.
- (4) S.O. 2333 (E), dated the 15th June, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Amendment Order 2021.
- (5) S.O. 2671 (E), dated the 2nd July, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Fifth Amendment Order, 2021.
 [Placed in Library. For (1) to (5) See No. LT-4497/17/21]
- II. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013: -
 - (i) (a) Thirty-fifth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2004-05, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (ii) (a) Thirty-sixth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (iii) (a) Thirty-seventh Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (iv) (a) Thirty-eighth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (v) (a) Thirty-ninth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (vi) (a) Fortieth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (vii)(a) Forty-first Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (viii) (a) Forty-second Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

- (ix) (a) Forty-third Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (x) (a) Forty-fourth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (xi) (a) Forty-fifth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) to (xi) See No. LT-4493/17/21]

- III. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2019-20.
 - (b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4713/17/21]